



**HIGH COURT OF TRIPURA
AGARTALA**

Order No: 46

Dated, Agartala, the 27th November, 2013

Hon'ble the Chief Justice has been pleased to issue the following direction in respect of transfer of cases from one Court to another under the jurisdiction of the High Court:

“Until and unless cases transferred out are shown to have been received by the transferee Court, the transferor Court shall not show the said cases as ‘Disposed of on transfer’. The date of receipt of such cases on transfer by the transferee Court shall, for the purpose of statement, be taken to be the date of ‘Institution/receipt on transfer’ of those cases in the transferee Court irrespective of entries of such cases made therefor or not.”

By Order,

Sd/-

(S. Dassgupta)
Registrar (Judl)

No.F. 40 (22)-HCT/BENCH/SUB.JUD/2013/ 17339-68 November 27, 2013

Copy to:

01. The District & Sessions Judge, West Tripura, Agartala/South Tripura, Udaipur/North Tripura, Kailashahar for information and compliance. They are also requested to circulate the same amongst all the Judicial Officers under their respective judgship for information and compliance;
02. The Judge, Family Court, Agartala, West Tripura/Udaipur, South Tripura/Kailashahar, North Tripura for information and compliance. They are also requested to circulate the same amongst all the Judicial Officers under their respective judgship for information;
03. The Chief Judicial Magistrate, West Tripura, Agartala/South Tripura, Udaipur/North Tripura, Kailashahar for information and compliance. They are also requested to circulate the same amongst all the Judicial Officers under their respective judgship for information and compliance;
04. The Joint Registrar, High Court of Tripura, Agartala;
05. The Deputy Registrar(s), High Court of Tripura, Agartala;
06. The Asst. Registrar (Bench), High Court of Tripura, Agartala;
07. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
08. The Librarian-cum-RO, High Court of Tripura, Agartala;
09. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
10. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
11. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
12. The Superintendent, Statement Section, High Court of Tripura, Agartala;
13. The Dealing Assistant (s), Statement Section, High Court of Tripura, Agartala; and
14. Order File.

Sd/-
(S. Dassgupta)
Registrar (Judl)